

20. Khandwa	108
21. Khargaone	99
22. Mandla	171
23. Mandsaur	79
24. Morena	36
25. Narsinghpur	57
26. Panna	61
27. Raigarh	77
28. Raipur	254
29. Raisen	43
30. Rajgarh	41
31. Rajnandgaon	100
32. Ratlam	117
33. Reewa	79
34. Sagar	106
35. Satna	102
36. Sehore	44
37. Seoni	113
38. Shahdol	98
39. Shajapur	45
40. Shivpuri	40
41. Sidhi	40
42. Ambikapur	107
43. Tikamgarh	58
44. Ujjain	175
45. Vidisha	52

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#### **Status of Ambedkar University**

2813. SHRI GOVINDRAO ADIK:  
Will the Minister of HUMAN  
RESOURCE DEVELOPMENT be  
pleased to state:

(a) the present status of Ambedkar  
University in Uttar Pradesh;

(b) whether Government is  
considering to upgrade its present status  
to a Central University status;

(c) if so, the reasons for giving it a  
higher status; and

(d) the benefits that will accrue by its  
upgradation and how the financial part  
will be taken care of?

THE MINISTER OF STATE IN  
THE MINISTRY OF HUMAN  
RESOURCE DEVELOPMENT  
(DEPARTMENT OF EDUCATION  
AND DEPARTMENT OF CULTURE)

(KUMARI SEUA): (a) to (d) Considering  
the requests from several quarters,  
including the Government of Uttar  
Pradesh and also the recommendations of  
the Standing Committee for the Centenary  
Year of Babasaheb Bhimrao Ambedkar in  
this regard, the Government decided in  
1993 to convert the Dr. B.R. Ambedkar  
University into a Central University by the  
name of Babasaheb Bhimrao Ambedkar  
University (BBAU).

Legislation to give effect to this  
decision was enacted by the Parliament in  
August, 1994. The date of  
commencement of BBAU Act, 1994 is  
yet to be notified.

The Babasaheb Bhimrao Ambedkar  
University would provide instructional  
and research facilities in frontier areas of  
Technology and allied disciplines as well  
as offer appropriate courses relevant for  
the development of socially and  
economically deprived sections of the  
people.

Consequent upon the transfer of land  
and other assets free of cost by the Govt.  
of U.P. to the Central Government and  
notification of date of commencement of  
BBAU Act, University Grants  
Commission would be in a position to  
provide funds for the development and  
maintenance of the University.

#### **Gold Mines in Uttar Pradesh**

2814. SHRI SARADA MOHANTY:  
Will the Minister of MINES be pleased to  
state:

(a) whether it is a fact that the Uttar  
Pradesh Directorate of Geology and  
Mining authorities have allowed  
foreigners to visit prospective gold  
mining sites in the hills of eastern Uttar  
Pradesh without the permission of State  
and Central Government;

(b) if so, the reaction of Government  
thereto;

(c) the details of the gold mining  
areas located in those hills of Uttar  
Pradesh; and